

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**STARRED QUESTION NO. \*201**  
TO BE ANSWERED ON 06.08.2024

**EMPOWERMENT OF PERSONS WITH DISABILITIES**

**\*201.** Shri Naba Charan Majhi:  
Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state :

- (a) the measures taken by the Government to empower persons with disabilities;
- (b) whether the Government has taken steps to impart skills to disabled persons particularly in Valsad Parliamentary Constituency, if so, the details thereof including the percentage of their placement; and
- (c) the details of the initiatives taken by the Government for the upliftment of divyangjan and achievements thereof?

**ANSWER**

MINISTER OF SOCIAL JUSTICE & EMPOWERMENT

**(DR. VIRENDRA KUMAR)**

(a) to (c): A statement is laid on the table of the House.

**Statement referred to in reply to part (a) to (c) of the Lok Sabha Starred Question No. 201 raised by Shri Naba Charan Majhi and Shri Ravindra Shukla Alias Ravi Kishan, Hon'ble MPs regarding "Empowerment of Persons with Disabilities" for answer on 06.08.2024.**

(a) The Government enacted the Rights of Persons with Disabilities Act, 2016 which came into force on 19.04.2017. The said Act provides rights and entitlements to persons with disabilities, which *inter alia* include equality, non-discrimination, protection from cruelty, exploitation, right to live with family and community, access to justice, access to voting, legal capacity, legal protection, health, education, employment, skill development, arts, sports, entertainment, culture and participation in decision-making processes. Though, relief to persons with disabilities is a State subject by virtue of Entry 9 of the State List of the Constitution of India, the Central Government through its major schemes namely Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP), Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA), Deendayal Divyangjan Rehabilitation Scheme (DDRS), Skill training and Scholarship, supplements the efforts of State Governments.

(b) The department has launched PM-DAKSH-DEPWD portal. Under this portal, there are two modules:

(i) Skill training:- Skill training is organized for the persons with disabilities through the portal in the districts across the country from where proposals for training are received. No proposal for skill training has been received from Valsad district. (ii) Divyangjan Rojgar Setu:- The objective of this platform is to work as a bridge between the persons with disabilities and the employers providing employment to the persons with disabilities.

Since the commencement of the National Action Plan for Skill Development in 2015, an amount of Rs 147.76 crore has been released for skill training of 1.42 lakh persons with disabilities.

Composite Regional Center (CRC) Ahmedabad in collaboration with Sarva Shiksha Abhiyan (SSA) Valsad organized a 3 day state level 'Continuing Rehabilitation Education' (CRE) program for special teachers at BRC Bhawan, Valsad, Gujarat.

(c) The main achievements of various schemes of the Department during the last 10 years are as follows :-

Atal Bihari Vajpayee Divyang Sports Centre, Gwalior was inaugurated by the Hon'ble Prime Minister on 2<sup>nd</sup> October, 2023. This Sports Center will provide sports training to persons with disabilities with latest facilities at par with the world to enable them to compete effectively and win medals in Paralympics, Deaflympics, Special Olympics and other international sports events for persons with disabilities.

Under the Assistance to Persons with Disabilities for Purchase/Fitting of Aids/ Appliances Scheme (ADIP), assistive devices have been provided to 28.97 lakh PwDs at a cost of Rs 2079.52 crore through 16571 distribution camps across the country. The Artificial Limbs Manufacturing Corporation of India (ALIMCO) has been modernized.

Under the scholarship scheme, scholarship worth Rs 839.69 crore has been provided to 259567 students with disabilities. Rs.151.43 crore has been released to State/UT Governments, Autonomous Organizations/NIs and Statutory Bodies for retrofitting of 1009 buildings to provide barrier free environment for PwDs. A cumulative amount of Rs 1141.34 crore has been released to 1.63 lakh persons with disabilities under NDFDC loan based schemes. Under the 'Whole of Government approach', harmonized accessible guidelines have been prepared by 17 ministries of the Government.

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